

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 5051
TO BE ANSWERED ON 25/03/2021**

Employment to Physiotherapists under Sports Promotional Schemes

5051. SHRI SUNIL DATTATRAY TATKARE:

SHRI KULDEEP RAI SHARMA:

DR. DNV SENTHILKUMAR. S.:

SHRIMATI SUPRIYA SULE:

DR. AMOL RAMSING KOLHE:

DR. SUBHASH RAMRAO BHAMRE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Sports Authority of India (SAI) employs physiotherapists under their various sports promotional schemes and if so, the details thereof;**
- (b) the details and the number of sanctioned posts of physiotherapists and the number of posts out of them filled on regular and on contract basis separately during each of the last three years and the current year;**
- (c) whether SAI has framed/adopted any recruitment rules and procedure for recruiting physiotherapists and if so, the details thereof;**
- (d) whether attention of the Government has been drawn to irregularities in the recruitment of physiotherapists in SAI ;**
- (e) if so, whether the Government has conducted any inquiry in this regard and if so, the outcome thereof and the corrective measures taken in this regard;**
- (f) whether shortage of physiotherapists has affected the performance of athletes in the country and if so, the steps taken in this regard; and**

(g) if so, whether the Government will take steps for appointment of more physiotherapists for the development of sports in the country?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) Physiotherapists are employed by the Sports Authority of India (SAI) under various sports promotional schemes implemented by it, on regular appointment as well as on Contractual basis.

(b) Against 10 sanctioned posts of Physiotherapists in SAI, 6 Physiotherapists are engaged on regular basis while 4 are on contract basis.

(c) Recruitment is done on the following basis:-

- 1. Regular Appointment – As per Recruitment Rules minimum Education Qualification is Bachelor Degree in Physiotherapy.**
- 2. Contractual Appointment - Eligibility is Masters in Physiotherapy with minimum 3 years of work experience.**

(d) & (e) So far, no information has been received in this Ministry regarding irregularities in the recruitment of physiotherapists in SAI that would merit setting up of an enquiry.

(f) & (g) Sports is a State Subject and the primary responsibility of development of sports, including appointment of physiotherapists for development of sports in the country, rests with the State Governments and the National Sports Federations (NSFs) which are responsible for governance of individual sports disciplines. The Central Government, through the sports development schemes implemented by it and organizations functioning under its aegis, complements and supplements the efforts of the State Governments and NSFs in this regard.

As far as the Schemes of the Ministry and its organisations is concerned, adequate number of Physiotherapists are deployed as per need and norms of the respective Schemes.
